



STATE BANK COLLECT

A MULTI-MODAL PAYMENT PORTAL

DISCLAIMER CLAUSE

Terms Used

- > **Corporate Customer:** Firm/Company/Institution (F/C/I) collecting payment from their beneficiaries.
- > **User:** The beneficiary making a payment to F/C/I for the services/goods availed.
- > Bank shall not be responsible, in any way, for the quality or merchantability of any product/merchandise or any of the services related thereto, whatsoever, offered to the User by the Corporate Customer. Any disputes regarding the same or delivery of the Service or otherwise will be settled between Corporate Customer and the User and Bank shall not be a party to any such dispute. Any request for refund by the User on any grounds whatsoever should be taken up directly with the Corporate Customer and the Bank will not be concerned with such a request.
- > Bank takes no responsibility in respect of the services provided and User shall not be entitled to make any claim against the Bank for deficiency in the services provided by the Corporate Customer.
- > The User shall not publish, display, upload or transmit any information prohibited under Rule 3(2) of the Information Technology (Intermediaries guidelines) Rules, 2011.
- > In case of non-compliance of the terms and conditions of usage by the User, the Bank has the right to immediately terminate the access or usage rights of the User to the computer resource of the Bank and remove the non-compliant information.

I have read and accepted the terms and conditions stated above.
(Click Check Box to proceed for payment.)

Proceed



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MASTER ADMIN DRAWING AND DISBURSING OFFICER DDO
GENERAL DEPARTMENT HIGH COURT ORIGINAL SIDE BOMBAY CTO BUILDING GROUND FLOOR MUMBAI , Mumbai-400032

Provide details of payment

Select Payment Category *

-- Select Category -- ▾

-- Select Category --

Associate

- Mandatory fields are marked with an asterisk (*)
- The payment structure document if available will be used in the online payment process.
- Date specified(if any) should be in the format of dd/mm/yyyy



MASTER ADMIN DRAWING AND DISBURSING OFFICER DDO

GENERAL DEPARTMENT HIGH COURT ORIGINAL SIDE BOMBAY CTO BUILDING GROUND FLOOR MUMBAI, , Mumbai-400032

Provide details of payment

Select Payment Category *

Associate

First Name *

Middle Name *

Last Name *

Address *

Pin Code *

Mobile Number *

E-mail ID *

Date of Birth *



Exam Fee *

25 Fixed:Rs.25

Remarks

Please enter your Name, Date of Birth (For Personal Banking) / Incorporation (For Corporate Banking) & Mobile Number. This is required to reprint your e-receipt / remittance(PAP) form, if the need arises.

Name *

Date Of Birth / Incorporation *

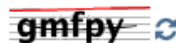


Mobile Number *

Email Id

Enter the text as shown in the image *

Select one of the Captcha options *

 Image Captcha Audio Captcha

- Mandatory fields are marked with an asterisk (*)
- The payment structure document if available will contain detailed instructions about the online payment process.
- Date specified(if any) should be in the format of 'ddmmyyy'. Eg., 02082008
- For Amount fields, only numbers are allowed and for free text fields (mandatory), following special characters are allowed: . / @ - _ &



MASTER ADMIN DRAWING AND DISBURSING OFFICER DDO

GENERAL DEPARTMENT HIGH COURT ORIGINAL SIDE BOMBAY CTO BUILDING GROUND FLOOR MUMBAI , Mumbai-400032

Provide details of payment

Select Payment Category *	Associate ▼
First Name *	SANDIP
Middle Name *	GEORGE
Last Name *	GAIKWAD
Address *	Parel Mumbai
Pin Code *	400001
Mobile Number *	1234567890
E-mail ID *	abodefg@gmail.com
Date of Birth *	15/8/1989
Exam Fee *	25 Fixed:Rs.25
Remarks	Registration Fee

Please enter your Name, Date of Birth (For Personal Banking) / Incorporation (For Corporate Banking) & Mobile Number. This is required to reprint your e-receipt / remittance(PAP) form, if the need arises.

Name *	SANDIP GEORGE GAIKWAD
Date Of Birth / Incorporation *	15/8/1989
Mobile Number *	1234567890
Email Id	abodefg@gmail.com
Enter the text as shown in the image *	<input type="text" value="gmfpv"/>
Select one of the Captcha options *	
<input checked="" type="radio"/> Image Captcha <input type="radio"/> Audio Captcha	

[Submit](#) [Reset](#) [Back](#)

- Mandatory fields are marked with an asterisk (*)
- The payment structure document if available will contain detailed instructions about the online payment process.
- Date specified(if any) should be in the format of 'ddmmyyyy'. Eg., 02082008
- For Amount fields, only numbers are allowed and for free text fields (mandatory), following special characters are allowed: . / @ - _ &

**MASTER ADMIN DRAWING AND DISBURSING OFFICER DDO**

GENERAL DEPARTMENT HIGH COURT ORIGINAL SIDE BOMBAY CTO BUILDING GROUND FLOOR MUMBAI, , Mumbai-400032

Verify details and confirm this transaction

Category	Associate
First Name	A
Middle Name	B
Last Name	C
Address	A
Pin Code	400001
Mobile Number	1234567890
E-mail ID	ABC@GMAIL.COM
Date of Birth	15/8/1987
Exam Fee	25
Total Amount	INR 25.00
Remarks	Registration Fee

Please ensure that you are making the payment to the correct payee.

[Confirm](#) [Cancel](#)**STATE BANK COLLECT MULTI OPTION PAYMENT SYSTEM****Net Banking**

State Bank of India
Bank Charges: Rs 11.8
[CLICK HERE](#)

Other Banks Internet Banking
Bank Charges: Rs 17.7
[CLICK HERE](#)

Card Payments

This payment mode is not available between 23:30 hours IST and 00:30 hours IST

Rupay Debit Card
Bank Charges: Rs 0.0
[CLICK HERE](#)

Credit Cards
Bank Charges: Rs 12.98
[CLICK HERE](#)

**Prepaid Card
(Incl Rupay PPC)**
Bank Charges: Rs 12.98
[CLICK HERE](#)

Foreign Card
Bank Charges: --
[NOT ENABLED](#)

Other Payments Modes

UPI is not available between 22:30 hours IST and 23:30 hours IST

UPI
Bank Charges: Rs 0.0
[CLICK HERE](#)

NEFT/RTGS
Bank Charges: Rs 15.0
[CLICK HERE](#)

SBI Branch
Bank Charges: Rs 59.0
[CLICK HERE](#)

UPI Payment Remittance Details

Sbcollect Reference Number DUJ6378739

Transaction Amount 25.00

VPA QR code

Virtual Payment Address(VPA) *

Submit **Cancel**

Mandatory fields are marked with an asterisk (*)


UPI Payment Remittance Details

Time Left
04:59

Sbcollect Reference Number DUJ6378739

Transaction Amount 25.00

VPA QR code

QR Code 

Mandatory fields are marked with an asterisk (*)

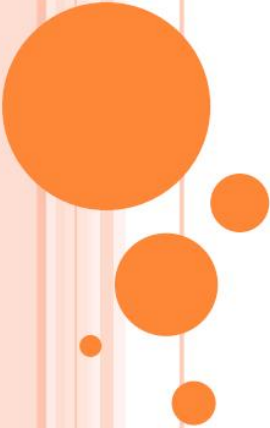
Payment done successfully on 30-Aug-2022 04:40 PM IST

Payment Details :

SBCollect Reference Number	DUJ6378739
Category	Associate
First Name	A
Middle Name	B
Last Name	C
Address	A
Pin Code	400001
Mobile Number	1234567890
E-mail ID	ABC@GMAIL.COM
Date of Birth	15/8/1987
Exam Fee	25
Transaction Charge	INR 0.00
Total Amount	INR 25.00
Remarks	Registration Fee

 [Click here to view/download the e-Receipt](#)

[Return to State Bank Collect Home Page](#)



Steps to Re-print the Receipt

**MASTER ADMIN DRAWING AND DISBURSING OFFICER DDO**

GENERAL DEPARTMENT HIGH COURT ORIGINAL SIDE BOMBAY CTO BUILDING GROUND FLOOR MUMBAI, , Mumbai-400032

Provide details of payment

Select Payment Category *

-- Select Category --

- Mandatory fields are marked with an asterisk (*)
- The payment structure document if available will contain detailed instructions about the online payment process.
- Date specified(if any) should be in the format of 'ddmmyyy'. Eg., 02082008

 Select a date range to view details of previous payments

Date of Birth *



(Date provided at the time of making payment)

Mobile Number(Enter 10 - digit) *

(Mobile Number provided at the time of making payment)

Start Date *



End Date *

 Enter the INB Reference Number (Starting with 'DU') & DOB/Mobile Number to view a specific payment

DU Reference Number *

(As appearing in your pass book/statement in the narration pertaining to the transaction)

Date of Birth *



(Date provided at the time of making payment)

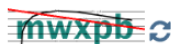
OR

Mobile Number(Enter 10 - digit) *

(Mobile Number provided at the time of making payment)

Enter the text as shown in the image *

Select one of the Captcha options *

 Image Captcha Audio Captcha[Go](#)

- Mandatory fields are marked with an asterisk (*)
- Date range cannot exceed one year